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Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

Public Notice No. 46/2015-20
New Delhi, Dated the 30th March, 2021

Subject: Implementation of the Track and Trace system for export of Pharmaceuticals and drug consignments alongwith maintaining the Parent-Child relationship in the levels of packaging and their movement in supply chain - Extension of date of implementation regarding.


2. In Para 2.90 A (vi) and (vii) of Handbook of Procedure - 2015-20 (as amended vide Public Notice No. 16/2015-2020 dated 22.9.2020), "01.04.2021" may be substituted by "01.4.2022".

3. Effect of this Public Notice:

The date for implementation of Track and Trace system for export of drug formulations with respect to maintaining the Parent-Child relationship in packaging levels and its uploading on Central Portal has been extended upto 01.4.2022 for both SSI and non SSI manufactured drugs.

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